aut-door treatment to the leprosy patients.

The information regarding the number of mentally ill patients and physically handicapped is not available.

(c) Precise information in respect of national expenditure on treatment of tuberculosis, Blindness and Leprosy is not available. However the likely expenditure by the Government of India on the implementation of following national programmes during 1983-84 will be as under:—

| | Rs. in lakhs |
|--------------|--------------|
| Tuberculosis | 365,00 |
| Blindness | 578.75 |
| Leprosy | 1100.00 |

Assessment of Family Planning Programme

1016. SHRIMATI MONIKA DAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government have made any assessment with regard to the implecinentation of the family planning programme during the current financial year; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI); (a) and (b) Performance under the Family Welfare Programme is regularly monitored and appraised. A statement indicating the performance in ^Ufierem States and Union Territories is enclosed. [See Appendix CXXLX, Anaexure No. 33.1

Seats|Borths for conductors in 1st class Compartments

to Questions

- 1017. SHRI JAGANNATH SITARAM AKARTE: Will the Minister of RAIL WAYS be pleased to state:
- (a) whether it is a fact that the conductors attached to first class compartments in trains are provided with seats and also berths;
- (b) whether it is a fact that in the Kolhapur Express between Nagpur and Kolhapur no seats or berths are provided to the conductors; and
- (c) if so, what steps Government propose to take to provide this facility to them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) to (c) No seats or berths are specifically reserved in first class compartments for conductors. A conductor is required to move from coach to coach to perform duties assigned to him. However, he can occupy for taking rest whenever feasible, a seat in Guard's compartment or one of the spare seats meant for Coach Attendants/ Sleeper Coach TTEs.

Consumption of .alcoholic drinks on railways

1018. SHRI JAGANNATH SITARAM AKARTE; Will the Minister of RAIL WAYS be pleased to state:

- (a) whether it is a fact that consumption of alcoholic drinks is prohibited in Railway compartments and retiring rooms; and
- (b) if so, what steps are being taken to enforce this provision?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRIC.K. JAFFAR SHARIEF); (a) and (b) Consuming alcoholic drinks in Air-Condition ed Sleeper, Air Conditioned Chair Car and Second Class coaches i_s prohibited. Also, if a person is found in a state of intoxication in any railway carriage or upon any part of a railway, he i» liable to be punisk-